

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 13th MAY, 2024, 10:30 A.M.

**IA (IBC)/84/GB/2023
In CP (IB)/23/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Punjab National Bank Vs JAS Infrastructure & Power Limited
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. Saptarshi Mandal, Adv --- For Liquidator

For Respondent (s) : Mr. S. Dutta , Adv. --- For R-1 to R-5, 7 &8
Mr. R. R. Mahapatra (AVP) --- For R-2

ORDER

IA (IBC)/84/GB/2023

Ld. Counsel Mr. Saptarshi Mandal appears on behalf of the applicant and states that Ld. Arguing Counsel in the matter Mr. Shaunak Mitra is on his legs before some other Court, therefore, unable to appear before this Tribunal, today. Seeks short adjournment. Respondents (except R-6) are represented by Ld. Counsel Mr. S. Dutta who appears along with Mr. R. R. Mahapatra, Associate Vice President of ACRE Ltd, New Delhi.

On request of Petitioner side Matter adjourned to **13.06.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**